

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No. 02/Chd/CHD/2018

In the matter of:

Allahabad Bank . . .Petitioner
Versus
Vardhman Chemtech Ltd. . .Respondent

Present: Ms.Amanpreet Kaur, Advocate for Mr.Nakul Sharma, Advocate
for the petitioner
Mr.Vaibhav Sahni, Advocate for the respondent

Arguing counsel for the petitioner is stated to be in personal
difficulty and adjournment is requested.

List the matter for arguments on 03.08.2018.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

July 09, 2018
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